2223 6 p.m.

The House reassembled at six of the clock, Mr. Deputy Chairman in the Chair.

THE BUDGET (GENERAL), 1960-61

THE MINISTER OF REVENUE AND CIVIL EXPENDITURE (DR. B. GOPALA REDDI): Sir, on behalf of the Finance Minister, I beg to lay on the Table a statement of the estimated receipts and expenditure of the Government of India for the year 1960-61.

DR. H. N. KUNZRU (Uttar Pradesh): Before the House adjourns, I should like to draw your attention to the fact that the Finance Ministry has given us only one day for the study of all the papers that will be given to us today. Is it fair, Sir, to ask us to study these papers in a day?

Mr. DEPUTY CHAIRMAN: The debate will begin on Thursday instead of Wednesday.

Dr. H. N. KUNZRU: That means two days.

MR. DEPUTY CHAIRMAN: It is $2\frac{1}{2}$ days.

Dr. H. N. KUNZRU: Suppose Dr. Gopala Reddi were not a Minister and he was asked to study all the documents that will be given to us today in two days. Could he do it in spite of his knowledge of finance which is

much better than ours? I suggest, therefore, that in future more time should be given to us in order to enable us to make a proper study of the papers that the Government supplies.

(General), 1960-61

(West SHRI BHUPESH **GUPTA** Bengal): Sir, in this connection also addressed a letter to the Chairman this morning pointing out the difficulties to which the hon. Member has referred. You said we are getting 21 days. Just now we are going. Tomorrow and the day after we have to participate in the discussion here. We have practically no time to study these documents. I entirely associate myself with the sentiments expressed by Dr. Kunzru. It seems that the Finance Ministry do not take into account the problems and the difficulties that we may be facing. Congress Members also have spoken to me privately about this matter. They share our views in this matter. I request you, Sir, still to consider this matter and have a provision for more time in this session. In spite of our request, if it comes to that, we have to submit, but it is not fair by us.

MR. DEPUTY CHAIRMAN: The House stands adjourned till 11 A.M. tomorrow.

The House then adjourned at two minutes past six of the clock till eleven of the clock on Tuesday, the 1st March 1960.